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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

.....
NEW DELHI, THE 16/10/1979.

ADDENDUM
NOTIFICATION
INCOME TAX

No. 3032(F.No.203/59/77-ITA.II): The Department of Revenue hereby amend the notification No.2671(F.No.203/59/77-ITA.II) dated 19.1.1979 as under:-

AFTER 'Sponsored by' : 'Kasturba Health Society, Savagram'
ADD 'Name of Co - sponsoror.' : 'Shri Vinodrai Venilal Seth, Bombay - Rs. 15 Lakhs.'

Sd/-
(J.P. SHARMA)
DIRECTOR TO THE GOVERNMENT OF INDIA

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4. The Indian Council of Medical Research Ansari Nagar, New Delhi w.r.t. their letter No.38/134/77-AA.II dated 12.10.1979.
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* SHARMA *